lakhs to Rs. 5.00 lakhs. The per capita expenditure to educate an engineering graduate depends on the type of institution, IITs, RECs, etc. and aiso, the recurring and other expanses on infrastructure, and other facilities. Though the situation will differ from institute to institute, the per capita recurring expenditure as estimated by the All India Council for Technical Education is approximately Rs. 15,500 per annum for nonresidential students. Tha annual tuition fees charged in Government Colleges in the various States and UTs is different. For the privately managed professional colleges, the Supreme Court in its judgement dated 4-2-1993 has laid down procedure for fixing the tuition fees, according to which every State Government is expected to constitute a Commitee to fix the ceiling on the fees chargeable by the professional colleges.

Written Answers

Provision Regarding Derecognition or Service Aaaptfation in K.V.S.

3421. SHRI KAILASH NARAIN SARANG: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) what we the provisions on, the violation or non-observance of which a service association of Kendriya Vidyalaya Sangathan renders itself liable to be derecognised;
- (b) whether any of the recognised service associations of Kendriya Vidyalaya Sangathan has ever violated any of such provisions on any given point of time; and
- (c) if so, the details thereof and action taken against the erring association so far ?

THE DEPUTY MINISTER IN TUB MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) Recognition of employees associations of Kendriya Vidyalaya Sangathan in (Recognition of Association) Rules, 1985. The Sangathan pan withdraw the recognition granted to any of the associations if its

opinion the, association concerned has failed to comniy with the condition? set out in. Rules 3 and 4 of the said Rules.

(b) arid (c) Authorities of Kendriya Vidyalaya Sangathan are competent to take necessary decision in the matter depending on the nature of complaints received against the erring Associations. So far action to withdraw recognition has not been taken against any association.

Allowances to Group D Employees of Kndriya Vidyalaya Sangathan

3422. SHRI MAHESHWAR SINGH: Will, the, Minister of HUMAN RESOURSE DEVELPMENT be pleased to state:

- (a) whether it is a fact that some allowance 'i.e. pump operation allowance, . admissible'to Central Government's Group D employees who undertake such jobs over and above their normal duties are not being given to their counterparts in Kendriya Vidyalaya; and
 - (b) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE, DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) No, Sir. The Kendriya Vidyalaya Sangathan follows the irsiructions issued by the Central Government on matters relating to the pay and allowances of the staff.

(b) Does not arise.

Promotion of Readers in Daman and pin

- 3423. SHRI T. A. MOHAMMED SAQHY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) what steps the Union Territory Administration of Daman and Diu have taken or propose to take for giving the benefits of promotion/designation of Readers and consequential benefit of Seniority to those Lecturers who possess a Ph. D. Degree and have been placed in selection grade of Rs. 33.6\$—5700 and are eligible to become Readers:

(b) What steps the Union territory Admnstration have taken or propose to take for revising the orders of those Lecturer* whose placement in the Senior scale and selection grade w.e.f. 1st January, 1986 vis-a-vis their junior on the basis of seniority goes against the clarification of Government of India contained in letter No. 4-20/ 92-UT-I dated 10th May, 1993;

Written Answers

- (c) the number and details of such cases referred in part (a) and (b) above; and
- (b) by when the corrective steps are likely to be taken?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) to (d) the information is being collected and will be laid on the Table of the Sabha.

केन्द्रीय विद्यालय संगठन में सहाथक अध्यक्त

- 3424. श्री रामदेव मंडारी: क्या भानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे
- (क) क्या केन्द्रीय विद्यालय संगठन में सहायक आयुक्त के 18 पद हैं ;
- (ख) अनुसूचित जातियों/अनुसूचित जन-जातियों के किंतने व्यक्तियों की नियुक्ति सहायक आयुक्त के पदों पर हुई हैं ;
- · (गं) क्या ऐसी नियुक्तियों में आरक्षण संबंधी नियमों का पालन किया गया है !
- (घ) नया जनवरी, 1994 में चार सहायक आयुक्तों की नियुक्ति की गई है ;
- ·॰ (ङ) क्या इनमें से अनुसूचित जातियों/अनु-सुचित जनजातियों के किन्हों उम्मीदवारों की भी तियुक्ति हुई है ;
- (च) इस आरक्षण कोटे के पूरे न किए जाने के कारण क्यान्या है ;
- 🐸 (छ) अथा सरकार शीघ हो आरक्षण कोटा पुराकरेगी; बौर

- (अ) यदि हां, तो तत्संबंधी स्वौरा क्या है ?
- मानव संसाधन विकास मंत्रालय (शिका विमाग और संस्कृति विमाग) में उप मंद्री (कुमारी सेलजा): (क) जी, हां।
- (स) इस समय अनुसूचित अधियों के 4 सहायक वायुक्त और धनुसूचित जनजाति श्रेणी का एक सहायक आयुक्त है।
 - (ग) जी, हां।
- (घ) से (घ) विसम्बर, 1993-जनवरी, 1994के दौरान, 4सहायक आयुक्त (3 साधारण कोटि के तथा 1 अनुसूचित जाति कोटि का) नियुक्त किए गए ये। अनुसूचित जातियों के लिए आरक्षित रिक्त पद नहीं मराजा सका क्योंकि पात्र अभ्याचियों से कोई आवेदन प्राप्त नहीं हुआ था और रिक्त पक्ष को; नियमानुसार, संगठन द्वारा पुनः विभाष्ति किया जाएगा :

राष्ट्रीय पुस्तक नीति का लागु किया जाना

- 3425 भीमती सरला माहेश्वरी : क्या मानव संसाधम विकास मंत्री यह बताने की कृपाकरेंगे कि:
- (क) राश्ट्रीय पुस्तक नीति को लागु किए जाने के उद्देश्य क्या-क्या थे,
- (ख) इस नीति का अब तक लेखकों, पाठकों कौर प्रकाशकों पर क्या प्रभाव पड़ा है और क्या इस संबंध में कोई समीक्षा की गई है ;
 - (ग) यदि हां, तो उसके निष्कर्ष क्या हैं ; और
- (घ) यदि नहीं, तो क्या निकट भविष्य में इस प्रकार की किसी समीक्षा की कोई आवश्यकता समझी जारही है ?
- मानव संसाधन विकास मंद्रालय (शिका विभाग और संस्कृति विभाग) में उप मंत्री (कुमारी शैसजा) ं कि(के) ^{प्}र्राब्द्रीय शिका